

**GOVERNMENT OF INDIA  
SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:1673  
ANSWERED ON:29.11.2000  
INDUSTRIAL LAWS  
RAMDAS ATHAWALE

**Will the Minister of SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES be pleased to state:**

- (a) whether the Government propose to review the Industrial laws to increase the pace of development of industries;
- (b) if so, the details thereof; and
- (c) the steps taken in this regard so far?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRICULTURAL INDUSTRIES (SMT. VASUNDHARA RAJE)

(a) to (c): The Development and Growth of Industries is regulated by the Industries (Development and Regulation) Act, 1951 (IDR Act). Perhaps, the reference is to this Act. In the process of review of laws, regulations and simplification of procedures applicable to Industry, an Expert Group constituted by the Government has proposed enactment of a new Industries Act in place of the IDR Act, which would focus on promotion and development of industries, instead of regulation. The Government have initiated the process of examining the feasibility of framing a new enactment in this regard.